

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/00466/2014 Date of order:- October 29, 2015.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mr. Uday Kumar Varma, Member (A).

Dinesh Kumar Singh s/o Sh. Ram Kanwar Singh, r/o Quarter No.T-97, Railway Colony, Sirhind, working as Traffic Inspector at Sirhind under respondent.

.....Applicant.

(By Advocate :- Mr. Karnail Singh)

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Ambala Cantt.
3. Senior DPO, Northern Railway, Ambala Cantt.

...Respondents

(By Advocate : Mr. Lakhinderbir Singh).

O R D E R

Hon'ble Mr. Uday Kumar Varma, Member (A):

Applicant Dinesh Kumar Singh has filed the present OA praying for quashing order dated 15.4.2014 (Annexure A-2) with further prayer that he be granted pay and allowances for the post of

Key

Draft order in O.A.NO. 060/00466/2014 (Dinesh Kumar Singh vs. UOI & Ors.) for kind consideration and concurrence please.

U
(Uday Kumar Varma),
MEMBER(A).

Hon'ble Mr. Sanjeev Kaushik,
Member(J).

SJ